

LOK SABHA DEBATES

LOK SABHA

Tuesday, August 29, 1972/Bhadra 7,
1894 (Saka)

*The Lok Sabha met at Eleven of the
Clock*

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Construction of Kalindi Project

*381. SHRI C. K. JAFFER SHARIEF: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Central Government have provided technical assistance to the Mysore State for the construction of Kalindi Project; and

(b) if so, the nature thereof and the time it will take to get this project completed?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL): (a) and (b). A statement is laid on the Table of the House.

Statement

Central Government has been giving technical assistance in the preparation and formulation of the project proposals, and also in the Geological investigations. The Experts in the Central Water and Power Commission and in the Geological Survey of India have been consulted from time to time by the project authorities. The Central Water and Power Commission is also being consulted on some design and engineering aspects of the Dam, Water Conductor System and appurtenant works of the project.

The first two generating sets of 135 MW each at Nagjhari Power House comprising Phase I of the Project are

scheduled for commissioning by December 1976. The following are the schedules for completion of the generating units under Phase II:

3rd generating units	
of 135 MW at Nag-	
jhari Power House	September, 1977
4th	June, 1978
5th	March, 1979
6th	December, 1979
1st Unit of 50 MW . .	
at Supa Dam Power	
House	March, 1979
2nd	September, 1979

SHRI C. K. JAFFER SHARIEF: May I know whether there are any conditions for financing this Kalindi project and if so, the conditions and the reasons therefor?

SHRI B. N. KUREEL: Actually, Central assistance is being given for State Plans as a whole, and not for a particular scheme or particular head-work. But this particular scheme will get finance, and this will be completed as follows; two units of this project will be completed in 1976, and the others will be completed in 1977, 1979 etc.

SHRI C. K. JAFFER SHARIEF: The hon. Minister has not replied to my question. May I know whether there are any conditions for financing this Kalindi project, and if so, the conditions and the reasons therefor?

SHRI B. N. KUREEL: I have already said that there is no Centrally sponsored scheme. This is a State scheme, and the finance from the Centre goes for the whole plan and not for a particular scheme.

SHRI K. IAKKAPPA: The Kalindi project is one of the major projects in the Mysore State, which, according to expectations, would generate a large quantity of power, which would be something good at this juncture when our country is facing actually a power famine. The Government of Mysore have been asking for a long time for

special assistance as also technical assistance from the Power Commission for this scheme as a Centrally sponsored scheme. But there has been inordinate delay in providing such technical assistance as also financial assistance to this major project, which has resulted in inordinate delay in the construction of this project, and this has resulted in power shortage not only in Mysore State but also elsewhere in the country. So, what steps are Government taking to accelerate the process of constructing this project at once by giving all financial and technical assistance necessary for the purpose?

SHRI B. N. KUREEL: Technical assistance has been given by the Centre.

SHRI K. LAKKAPPA: I asked why the inordinate delay.

SHRI B. N. KUREEL: There is no question of delay. Technical assistance has been given for the preparation and formulation of the project and the CWPC experts have been assisting in this project whenever their assistance was sought. The Geological Department was also consulted and they have also assisted.

The power position in Mysore is not very bad; it is more comfortable. The installed capacity is 966 MW at present while their demand is only 720 MW. They have been supplying to neighbouring States which were in trouble in recent months. So the position of power is not bad in Mysore and the question of delay in providing technical assistance does not arise.

SHRI K. LAKKAPPA: I asked about financial assistance. This major project has been delayed by the Central Government. There was also inordinate delay in technical clearance by the CWPC. These are the reasons. Is it a fact that these reasons are responsible for the delay in the construction of the project?

MR. SPEAKER: Leave it to me to ask.

SHRI K. LAKKAPPA: Also financial assistance.

MR. SPEAKER: Are there some springs under your seat?

श्री हुकम चन्द कच्छवाय : पहले वह इधर बैठते थे इसी लिय ऐसी आदत पड़ी हुई है।

SHRI B. N. KUREEL: The cost of the project is Rs. 150 crores. In the Fifth Plan, nearly Rs. 87 crores will be spent. So the project is not held up for want of finance.

MR. SPEAKER: He asked about inordinate delay in the provision of technical advice.

SHRI B. N. KUREEL: Whenever sought, technical advice has been given. The CWPC is there to assist in this regard.

SHRI K. LAKKAPPA: In which year was it given?

SHRI B. N. KUREEL: How can the Centre not give assistance?

SHRI S. B. PATIL: What is the quantum of financial assistance already given to the Kalindi project in the form of loan and grant?

MR. SPEAKER: The question is about technical assistance. But the Minister is also replying about financial assistance.

SHRI B. N. KUREEL: It was asked. The breakup is as follows: Continuing schemes Rs. 15.90 crores, New schemes Rs. 6 crores, Transmission and distribution Rs. 49.80 crores, Rural electrification Rs. 15.50 crores and Investigations Rs. 30 lakhs.

SHRI B. V. NAIK: The other day Dr. K. L. Rao told us that they had undertaken to construct this project on the basis of sharing 50:50 of the power that is generated, centrally. If the Centre undertakes the execution and construction of this project, may I know whether the financial assistance will be dealt with as outside the Plan ceiling?

SHRI B. N. KUREEL: On the question of sharing the power which will be generated in the project, the Minister of Irrigation and Power said at that time that some power, at least 50 per cent, will go to the Central grid. The question was raised at that time, and he replied so. About financing, I have already said that this is the position.